

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 296/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Zuari Speciality Fertilises Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act, 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sr. Counsel Gaurav Joshi a/w. Sunila Chauhan	Adv. for Petitioner	

ORDER

CSP 291/230-232/NCLT/MB/MAH/2017

CSP 294/230-232/NCLT/MB/MAH/2017

CSP 296/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 26.07.2017.

Sd/-

V. Nallasenapathy Member (T)

Sd/-

B.S.V. Prakash Kumar, Member (J)